



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>			
1 <a href="#">Cont.Cas(C)/562/2023</a> FIXED	DIPANKAR LAHKAR <b>Versus</b> PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR P NAYAK
2 <a href="#">PIL/3/2024</a> FIXED	DIPAK BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R P SHARMA MR. P N SHARMA MR R DHAR MR N N UPADHYAYA	SC, HIGHER EDU MR. N NATH (r-3,4) MR N TALUKDAR (r-3,4) MR. B B KAKATI MS D BORUAH (r-3,4)
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>			
3 <a href="#">Cont.App.(C)/2/2023</a> PART-HEARD, FIXED, WITH WA/42/2023 (D/O)	TONMOY PRATIM BORGHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
<b>WITH</b> 4 <a href="#">Review.Pet./6/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>			
5 <a href="#">WA/26/2024</a> FIXED, CAVT./676/2023	NITYA NANDA GOGOI AND ORS <b>Versus</b> DEBESWAR BURAGHAIN AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>			
6 <a href="#">WP(C)/2974/2020</a> FIXED	ALL ASSAM NURSES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
7 <a href="#">PIL/63/2022</a> FIXED	BISWAJIT RAJBONGSHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. B D KONWAR SR. ADV. MR D KALITA MR H AGARWAL MS K PHUKAN MR J SINGH MS P GUPTA MS M ZOMUANPUII	SC, PWD ROAD GA, ASSAM MR. B CHAKRABORTY (r-7) MR K L GUPTA (r-7)
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>			

8	<a href="#">WP(C)/5537/2023</a> FIXED	UNION OF INDIA AND 4 ORS. <b>Versus</b> UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	DR G J SHARMA MRS. U DUTTA
<b>HEARING</b>				
9	<a href="#">WP(C)/4042/2016</a> FIXED	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
10	<a href="#">WA/78/2017</a> FIXED	MAHESH TANTI <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR. M KHATANIAR (R-6) MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR. P KAKATI (R-6) MR. P KAKATI (R-6)
11	<a href="#">PIL/60/2018</a> FIXED, WITH CONFIDENTIAL REPORT	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)
12	<a href="#">WA/71/2018</a> FIXED	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
<b>WITH</b>				
13	<a href="#">WA/70/2018</a>	THE STATE OF MIZORAM <b>Versus</b> SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
<b>WITH</b>				
14	<a href="#">WA/151/2023</a>	LAITLUANGPUI AND 21 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
<b>WITH</b>				
15	<a href="#">WA/152/2023</a>	R. B. LALNGAILIANA AND 13 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
<b>WITH</b>				
16	<a href="#">WA/154/2023</a>	NAWLSANGA R/B R.B LALNGAILIANA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
<b>WITH</b>				
17	<a href="#">WA/2/2024</a>	LAITHANGA AND 2 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 2 ORS. B	MR. J MANGSUANHAU MR. J MANGSUANHAU MR. R DE (P1) MS. D PATHAK (P1)	GA, MIZORAM
18	<a href="#">WP(C)/4062/2019</a> FIXED	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
19	<a href="#">WA/323/2021</a> B/O	KRISHNA HANDIQUE AND 102 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM

20	<b>WITH</b> <a href="#">WA/50/2022</a>	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
21	<a href="#">WA/244/2022</a> CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR GA, ASSAM SC, APSC
22	<a href="#">WA/363/2023</a> FIXED	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
23	<b>WITH</b> <a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
24	<b>WITH</b> <a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
25	<b>WITH</b> <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in WA/371/2023	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
26	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
27	<a href="#">WA/429/2023</a> FIXED	LOMBIT KONWAR AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR M GOSWAMI MR R SINGHA MS S PATOWARY	SC, HEALTH
28	<b>WITH</b> <a href="#">WA/428/2023</a>	NARAYAN PRASAD RABHA AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (A)	MR R SINGHA MR R SINGHA MS S PATOWARY	SC, HEALTH
29	<b>WITH</b> <a href="#">WA/453/2023</a>	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/3672/2023</a> in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE SINGLE BENCHES OF THEIR  
LORDSHIPS WILL SIT AFTER RISING OF  
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">PIL/24/2022</a> PART-HEARD, FIXED	BODO WRITER ACADEMY AND 94 ORS <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENOR (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.
2	<a href="#">WA/289/2022</a> CAVT. NO.09182/022, PART-HEARD, FIXED, WITH WP(C)/5512/2021 (D/O), WP(C)/5615/2021 (D/O), CAVT./717/2021 (D/O) <b>WITH</b> <a href="#">WA/291/2022</a>	THE STATE OF ASSAM <b>Versus</b> ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
3	<a href="#">WA/291/2022</a> CAVT. NO. 09182/022,  <b>WITH</b> <a href="#">I.A.(Civil)/2764/2022</a> in WA/291/2022	BIMOLA SUKLABAIIDYA <b>Versus</b> ASHISH NATH AND 4 ORS.  BIMOLA SUKLABAIIDYA <b>Versus</b> ASHISH NATH AND 4 ORS.	MR P NAYAK  MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR  SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2780/2013</a> FIXED	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	<b>WITH</b> <a href="#">MC/1506/2014</a> in WP(C)/2780/2013	ASHFAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
2	<b>WITH</b> <a href="#">WP(C)/3381/2013</a>	ASMA KHATUN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS	MR.M A I HUSSAIN MR A R BHUIYAN	GA, ASSAM K DEVI, R K DEVI, R MR. K R PATGIRI (R9 TO 15) MR. M KHAN (R- 16 TO 27) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR N DUTTA, MR. M DAS (R- 9 TO 15) MR J RAHMAN, R MR J RAHMAN, R MR J RAHMAN, R MS. C DAS (R9 TO 15) SC, EDU SC, FINANCE
3	<b>WITH</b> <a href="#">WP(C)/3473/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
4	<a href="#">WP(C)/6375/2015</a> FIXED	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGOHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE

5	<a href="#">WP(C)/2732/2017</a> FIXED	MD. ABDUS SAMAD SHEIKH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
6	<a href="#">WP(C)/4278/2021</a> FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
7	<a href="#">WP(C)/4412/2021</a> FIXED	MD. RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
8	<a href="#">WP(C)/5450/2021</a> FIXED	DR. JIBAN JYOTI KAKOTI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8) SC, ASSAM UNIVERSITY
9	<a href="#">WP(C)/3842/2022</a> FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
	<b>WITH</b>			
10	<a href="#">WP(C)/6218/2022</a>	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
	<b>WITH</b>			
11	<a href="#">WP(C)/8337/2022</a>	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
12	<a href="#">WP(C)/4850/2022</a> FIXED	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
13	<a href="#">WP(C)/1663/2023</a> FIXED	RITA RANI ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
14	<a href="#">WP(C)/2882/2023</a> FIXED	BINOD CH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/5905/2023</a> WP(C) 1949/2020(D/O), FIXED	HEMANTA KUMAR TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/1213/2024</a> in WP(C)/5905/2023	TAPAN KUMAR SARMA <b>Versus</b> HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGHAIN



16	<a href="#">WP(C)/388/2024</a> FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
17	<a href="#">WP(C)/821/2024</a> FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
<b>WITH</b>				
18	<a href="#">WP(C)/3782/2022</a>	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
<b>WITH</b>				
19	<a href="#">WP(C)/794/2023</a>	HAM AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3 ) SC, G U
20	<a href="#">WP(C)/1889/2024</a> FIXED	MUKSUDUL HUSSAIN KHANAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
<b>ORDERS</b>				
21	<a href="#">Review.Pet./113/2023</a> IN WP(C) 883/2017(D/O), FIXED	COAL INDIA LTD. AND 5 ORS. <b>Versus</b> PODUGU RAMESH @ P RAMESH	MR M Z AHMED MR. A M DUTTA	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI
<b>HEARING</b>				
22	<a href="#">WP(C)/539/2018</a> FIXED, WITH WP(C)/724/2009 (D/O), WP(C)/1103/2009 (D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3087/2018</a> in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
23	<a href="#">WP(C)/2177/2021</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1070/2021</a> in WP(C)/2177/2021	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
<b>WITH</b>				
24	<a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
25	<a href="#">WP(C)/5493/2023</a> FIXED	NILOY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">W.P.(Cri.)/12/2024</a> FIXED	LHINGNEICHONG HAOKIP <b>Versus</b> THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	MR. K K PARASAR DY.S.G.I. PP, ASSAM SC, NCB
2	<a href="#">WP(C)/749/2024</a> FIXED, WITH LCR	MUSTT ALEKJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/1137/2024</a> FIXED, WITH LCR	MOHIJ ALI @ MOHED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
4	<a href="#">WP(C)/3980/2017</a> FIXED, WITH LCR	ADARI MAJUMDAR @ ADARI BALA MAZUMDAR @ ADORI MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.J CHAKRABORTY MR A A DEWAN	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/6403/2017</a> FIXED, WITH LCR	HAJERA KHATUN @ HAJERA KHATUN BEWA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
<b>ORDERS</b>				
6	<a href="#">WP(C)/1089/2018</a> FIXED, WITH OFFICE NOTE	SUJATA BANIK <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.

#### HEARING

7	<a href="#">Co.App./4/2016</a> CAVT. NO. 1393/2015 FIXED	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
	<b>WITH</b>			
8	<a href="#">Co.App./3/2016</a> CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
9	<a href="#">WA/157/2017</a> FIXED, IN WP(C)/1813/2010 (D/O), WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
10	<a href="#">WP(C)/1613/2017</a> WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)
11	<a href="#">WP(C)/1732/2017</a> WITH LCR	ABU TAHER <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.A DEVI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/1764/2017</a> WITH LCR	ABDUL HALIM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MR.J N ISLAM MS.N DAS	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/2383/2017</a> WITH LCR	MUSST. SALEHA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
14	<a href="#">W.P.(Cri.)/4/2019</a>	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
15	<a href="#">WP(C)/306/2021</a>	SABURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2251/2023</a> in WP(C)/306/2021	SABURA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MS F AHMED	GA, ASSAM
16	<a href="#">Review.Pet./41/2023</a> FIXED, IN WA/12/2010 (D/O), WITH WP(C)/2405/2009 (D/O), LCR 3 FILES	MD. ASHRAF ALI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
17	<a href="#">WA/228/2023</a>	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
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14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,21st May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/2729/2019</a> CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/8148/2018</a>	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/3110/2019</a>	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7955/2019</a>	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/9157/2019</a>	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6409/2021</a>	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6945/2021</a>	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU

8	<b>WITH</b> <a href="#">WP(C)/6989/2021</a>	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
9	<b>WITH</b> <a href="#">WP(C)/2225/2022</a>	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
10	<b>WITH</b> <a href="#">WP(C)/6045/2022</a>	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/7955/2017</a> CHALLENGE TO SEC 3(1)(i) OF THE ACT	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
12	<b>WITH</b> <a href="#">WP(C)/141/2018</a>	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
13	<b>WITH</b> <a href="#">WP(C)/673/2018</a>	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
14	<b>WITH</b> <a href="#">WP(C)/3725/2018</a>	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
15	<b>WITH</b> <a href="#">WP(C)/6192/2018</a>	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
16	<b>WITH</b> <a href="#">WP(C)/6210/2018</a>	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
17	<b>WITH</b> <a href="#">WP(C)/6595/2018</a>	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
18	<b>WITH</b> <a href="#">WP(C)/163/2020</a>	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
19	<b>WITH</b> <a href="#">WP(C)/1307/2020</a>	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
20	<b>WITH</b> <a href="#">WP(C)/5504/2020</a>	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
21	<b>WITH</b> <a href="#">WP(C)/759/2021</a>	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

22	<a href="#">WP(C)/3481/2018</a> CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
23	<a href="#">WP(C)/5351/2018</a> CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
<b>WITH</b>				
24	<a href="#">WP(C)/6278/2021</a>	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	<a href="#">WP(C)/5732/2018</a> CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
26	<a href="#">WP(C)/6015/2018</a> CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
<b>WITH</b>				
27	<a href="#">WP(C)/5825/2023</a>	UDDHAB CHANDRA PATHAK AND 52 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	<a href="#">WP(C)/6736/2018</a> CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
29	<a href="#">WP(C)/6756/2018</a> CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
30	<a href="#">WP(C)/3058/2019</a> CHALLENGE TO SEC 2(Zb) OF THE ACT	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
<b>WITH</b>				
31	<a href="#">WP(C)/5176/2020</a>	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
32	<a href="#">WP(C)/3297/2019</a> CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
33	<a href="#">WP(C)/8497/2019</a> CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
34	<a href="#">WP(C)/175/2020</a> CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
35	<a href="#">WP(C)/536/2021</a> CHALLENGE TO SEC 3(1)(xi) OF THE ACT	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b>WITH</b>				
36	<a href="#">WP(C)/3162/2021</a>	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE



37	<b>WITH</b> <a href="#">WP(C)/3662/2021</a>	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
38	<b>WITH</b> <a href="#">WP(C)/5416/2021</a>	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
39	<b>WITH</b> <a href="#">WP(C)/5593/2021</a>	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/5810/2021</a>	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/117/2022</a>	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/688/2022</a>	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WP(C)/909/2022</a>	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	<b>WITH</b> <a href="#">WP(C)/1085/2022</a>	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
45	<b>WITH</b> <a href="#">WP(C)/1396/2022</a>	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
46	<b>WITH</b> <a href="#">WP(C)/1402/2022</a>	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
47	<b>WITH</b> <a href="#">WP(C)/1406/2022</a>	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
48	<b>WITH</b> <a href="#">WP(C)/3544/2022</a>	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	<b>WITH</b> <a href="#">WP(C)/3774/2022</a>	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> <a href="#">WP(C)/6380/2022</a>	KAMINI RABHA AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
51	<a href="#">WP(C)/5040/2021</a> CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

52	<a href="#">WP(C)/5912/2021</a> CHALLENGE TO SEC 3(xi) OF THE ACT <b>WITH</b> <a href="#">WP(C)/5918/2021</a>	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<a href="#">WP(C)/5918/2021</a> <b>WITH</b> <a href="#">WP(C)/5952/2021</a>	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	<a href="#">WP(C)/5952/2021</a> <b>WITH</b> <a href="#">WP(C)/5955/2021</a>	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	<a href="#">WP(C)/5955/2021</a> <b>WITH</b> <a href="#">WP(C)/6311/2021</a>	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<a href="#">WP(C)/6311/2021</a> CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT <b>WITH</b> <a href="#">WP(C)/1287/2020</a>	ROSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
57	<a href="#">WP(C)/1287/2020</a> <b>WITH</b> <a href="#">WP(C)/6616/2021</a>	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
58	<a href="#">WP(C)/6616/2021</a> CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT <b>WITH</b> <a href="#">WP(C)/6973/2021</a>	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
59	<a href="#">WP(C)/6973/2021</a> CHALLENGE TO SEC 3(2) OF THE ACT <b>WITH</b> <a href="#">WP(C)/5594/2022</a>	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
60	<a href="#">WP(C)/5594/2022</a> <b>WITH</b> <a href="#">WP(C)/3003/2023</a>	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
61	<a href="#">WP(C)/3003/2023</a> <b>WITH</b> <a href="#">WP(C)/79/2022</a>	TULUKAN BHARALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
62	<a href="#">WP(C)/79/2022</a> CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT <b>WITH</b> <a href="#">WP(C)/1959/2022</a>	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
63	<a href="#">WP(C)/1959/2022</a> CHALLENGE TO SEC 8(2) OF THE ACT <b>WITH</b> <a href="#">WP(C)/2447/2022</a>	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
64	<a href="#">WP(C)/2447/2022</a> CHALLENGE TO SEC 8(3) OF THE ACT <b>WITH</b> <a href="#">WP(C)/2446/2022</a>	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
65	<a href="#">WP(C)/2446/2022</a> <b>WITH</b> <a href="#">WP(C)/3810/2022</a>	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
66	<a href="#">WP(C)/3810/2022</a> CHALLENGE TO SEC 2(j) AND 2(h) OF THE ACT <b>WITH</b> <a href="#">WP(C)/4854/2022</a>	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
67	<a href="#">WP(C)/4854/2022</a> CHALLENGE TO SEC 2(Za) OF THE ACT <b>WITH</b> <a href="#">WP(C)/6548/2019</a>	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
68	<a href="#">WP(C)/6548/2019</a> <b>WITH</b> <a href="#">WP(C)/6548/2019</a>	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM

69	<a href="#">WP(C)/525/2023</a> CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT	ARCHANA DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
70	<a href="#">WP(C)/4213/2023</a> CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT	TANKESWAR SALOI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
71	<a href="#">WP(C)/3038/2023</a>	RANJAN GOSWAMI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
72	<a href="#">WP(C)/3039/2023</a>	RANJIT KR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
73	<a href="#">WP(C)/3040/2023</a>	SHASINDRA KR BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
74	<a href="#">WP(C)/3045/2023</a>	SALEH MAHAMMED SHAH ALAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
75	<a href="#">WP(C)/3084/2023</a>	NURUL ISLAM MAZUMDAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
76	<a href="#">WP(C)/3100/2023</a>	SAHAB UDDIN TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
77	<a href="#">WP(C)/3414/2023</a>	BHABESH CH MALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
78	<a href="#">WP(C)/3467/2023</a>	JALAL UDDIN MAZUMDAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
79	<a href="#">WP(C)/3479/2023</a>	KHAIRUL ISLAM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
80	<a href="#">WP(C)/3686/2023</a>	MUSLEM UDDIN CHOUDHURY AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
	<b>WITH</b>			
81	<a href="#">WP(C)/4217/2023</a>	MOHD LUTFOR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
82	<a href="#">WP(C)/4431/2023</a> CHALLENGE TO SEC 8(2) AND 8(5) OF THE ACT	BHUPEN CHANDRA SAIKIA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2569/2024</a> FIXED	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, P AND R.D.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3934/2016</a> B/O	M/S EDEN COLD STORAGE PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMANY LTD. and 3 ORS.	MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN	SC, APDCL
3	<a href="#">WP(C)/7617/2019</a> FIXED	HEMANTA MORAN <b>Versus</b> THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY
4	<a href="#">WP(C)/4939/2021</a> B/O	M/S. DUTTA ENTERPRISES <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	MS. A GUPTA (R-2,3,4) MR J ISLAM (R-2,3,4) MR S A SIKDER (R-2,3,4) ASSTT.S.G.I. MR. M R ISLAM (R-2,3,4)
5	<a href="#">WP(C)/3079/2022</a> FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
6	<b>WITH</b> <a href="#">WP(C)/2744/2022</a>  CAVT. NO. 04352/022,	CHITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
7	<b>WITH</b> <a href="#">WP(C)/6026/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)

8	<a href="#">WP(C)/3044/2023</a> FIXED	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
	<b>WITH</b>			
9	<a href="#">WP(C)/3041/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
	<b>WITH</b>			
10	<a href="#">WP(C)/3042/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
11	<a href="#">WP(C)/5870/2023</a> CAVT. NO.08892/023, FIXED	MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3252/2023</a> in WP(C)/5870/2023	MAHMUD ALI, <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
12	<a href="#">WP(C)/56/2024</a> FIXED	MD SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A AHMED N ISLAM MD A ISLAM	GA, ASSAM
<b>HEARING</b>				
13	<a href="#">WP(C)/4516/2017</a> WITH LCR, PART-HEARD, FIXED	KOTALGOORIE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
14	<a href="#">Cont.Cas(C)/552/2016</a> FIXED	DINDAYAL AGARWAL @ JALAN <b>Versus</b> SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
15	<a href="#">WP(C)/1574/2017</a> WITH LCR, FIXED	BIBHU BHUSHAN DEB ROY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL	GA, ASSAM MR.D BORAH(R-2) MRSR BORAH-R-2
16	<a href="#">WP(C)/3719/2017</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
17	<a href="#">WP(C)/4120/2017</a>	SILVER DROP FOOD and BEVERAGES P LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
	<b>WITH</b>			
18	<a href="#">WP(C)/4113/2017</a>	M/S. SAKSHI AGRO BEVERAGE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
19	<a href="#">WP(C)/6512/2017</a> FIXED	SANJIV TEA INDUSTRY PVT. LTD. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPII	SC, APDCL MR. P N GOSWAMI

20 [WP\(C\)/132/2023](#)  
FIXED

SIPL INFRACON  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. K N CHOUDHURY  
MR. S K GHOSH  
MR. D P BORAH  
MR. M K DAS  
MS F AHMED  
MR. U S BORA  
B. CHETRY  
B. CHETRY

MR. P K TIWARI (R-2 TO 6)  
MR. A K DUTTA (r-1)  
MR. A R GOGOI (R-2 TO 6)  
DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/450/2023](#)  
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER  
CORORATION AND 4 ORS.  
**Versus**  
SIPL INFRACON AND 2 ORS.

MR. P K TIWARI  
MR. A R GOGOI

MR. D P BORAH

**WITH**  
[I.A.\(Civil\)/790/2023](#)  
in WP(C)/132/2023

NATIONAL HYDROELECTRIC POWER  
CORORATION AND 4 ORS.  
**Versus**  
SIPL INFRACON AND 2 ORS.

MR. P K TIWARI  
MR. A R GOGOI

MR. D P BORAH  
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,21st May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 02:50 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
1 <a href="#">Crl.A./459/2023</a> FIXED, WITH LCR 1 FILE (SCANNED)	ABDUS SOBAHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
<b>WITH</b> 2 <a href="#">Crl.A./51/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
<b>WITH</b> 3 <a href="#">Crl.A./55/2024</a>	AZMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
<b>HEARING</b>			
4 <a href="#">Crl.A./10/2017</a> WITH LCR 5 FILES, P.B. - 2	SRI BHUPENDRA KUMAR BORAH <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.A K PURKAYASTHA MR.S K SINGH MR.M S ALI MS.M BHUYAN	RETAINER COUNSEL(CBI)
5 <a href="#">CRL.A(J)/6/2018</a> <u>19 Y 3 M 9 D</u> :WITH LCR 5 FILES, PB -2	SIBESWAR MASLAI <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
6 <a href="#">CRL.A(J)/33/2018</a> <u>6 Y 6 M 25 D</u> :WITH LCR 4 FILES, P.B. - 2	PARBINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
7 <a href="#">Crl.A./389/2019</a> FIXED, WITH LCR 6 FILES, P.B. - 2	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
8 <a href="#">CRL.A(J)/5/2020</a> <u>5 Y 8 M 2 D</u> :WITH LCR 1 FILE, PB -2	SAJAN MURA <b>Versus</b> THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
9 <a href="#">CRL.A(J)/12/2020</a> WITH LCR 1 FILE, PB -2	SUNIL MANKI MURA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM



10	<a href="#">CRL.A(J)/35/2021</a> 8 Y 3 M 20 D :WITH LCR 5 FILES, P.B. - 2	RISHIRAM SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
11	<a href="#">Mat.App./30/2022</a> FIXED, WITH LCR FILE	XXXXXXX <b>Versus</b> XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
12	<a href="#">Crl.A./92/2023</a> 1 Y 2 M 24 D :WITH LCR 5 FILES, PB -2, B/O	UMAKANTA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
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10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/1009/2024</a> FIXED AT 3 PM	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1126/2024</a> in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



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## THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6108/2022</a> PART-HEARD, FIXED	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
2	<b>WITH</b> <a href="#">WP(C)/6111/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
3	<b>WITH</b> <a href="#">WP(C)/6112/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
4	<b>WITH</b> <a href="#">WP(C)/6113/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	<a href="#">WP(C)/5895/2022</a> B/O	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
6	<a href="#">WP(C)/977/2023</a> CAVT. NO.01392/023, B/O	M/S DULO SERVICE STATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.

7	<a href="#">WP(C)/1000/2023</a> B/O	AJNUR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, P AND R.D. GA, ASSAM SC, BTC
8	<a href="#">WP(C)/7348/2023</a> FIXED	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
9	<a href="#">WP(C)/2148/2024</a> FIXED	H KHELENDRAJEET SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/2174/2024</a> FIXED	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
11	<a href="#">WP(C)/3715/2020</a> FIXED	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3377/2022</a> in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
12	<a href="#">WP(C)/1361/2022</a>	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3373/2022</a> in WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
13	<a href="#">WP(C)/7258/2022</a>	SUNIL RAJAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
	<b>WITH</b>			
14	<a href="#">WP(C)/7381/2022</a>	ARUN KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
	<b>WITH</b>			
15	<a href="#">WP(C)/7382/2022</a>	SHAIL DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
	<b>WITH</b>			
16	<a href="#">WP(C)/7383/2022</a>	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
17	<a href="#">WP(C)/7384/2022</a>	FIROZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE

18	<b>WITH</b> <a href="#">WP(C)/7389/2022</a>	H. KHELENDRAJEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	<b>WITH</b> <a href="#">WP(C)/7399/2022</a>	DINESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
20	<b>WITH</b> <a href="#">WP(C)/7510/2022</a>	JAY PRAKASH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
21	<b>WITH</b> <a href="#">WP(C)/7517/2022</a>	BHUMIKA PATHAK MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/7580/2022</a>	ABHIJIT SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
23	<b>WITH</b> <a href="#">WP(C)/7618/2022</a>	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/7622/2022</a>	MRINAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
25	<b>WITH</b> <a href="#">WP(C)/7698/2022</a>	MAYA RANI BANIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	<b>WITH</b> <a href="#">WP(C)/7736/2022</a>	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
27	<b>WITH</b> <a href="#">WP(C)/7804/2022</a>	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
28	<b>WITH</b> <a href="#">WP(C)/7815/2022</a>	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/7816/2022</a>	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/7818/2022</a>	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
31	<b>WITH</b> <a href="#">WP(C)/7823/2022</a>	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
32	<b>WITH</b> <a href="#">WP(C)/7831/2022</a>	KAILASH MAHASETH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
33	<b>WITH</b> <a href="#">WP(C)/7848/2022</a>	POTIRAM CHOUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE

34	<b>WITH</b> <a href="#">WP(C)/7858/2022</a>	PANCHAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
35	<b>WITH</b> <a href="#">WP(C)/7870/2022</a>	POTSHANGBAM KHONI CHAOBA MEETEI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
36	<b>WITH</b> <a href="#">WP(C)/7948/2022</a>	ILLA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
37	<b>WITH</b> <a href="#">WP(C)/7949/2022</a>	SAKHI DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
38	<b>WITH</b> <a href="#">WP(C)/7953/2022</a>	RAMKRISHNA SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
39	<b>WITH</b> <a href="#">WP(C)/7970/2022</a>	AJOY SHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
40	<b>WITH</b> <a href="#">WP(C)/7976/2022</a>	SAROJ DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
41	<b>WITH</b> <a href="#">WP(C)/8308/2022</a>	JAWAHAR PURBEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
42	<b>WITH</b> <a href="#">WP(C)/186/2023</a>	ARUN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
43	<b>WITH</b> <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3016/2023</a> in <a href="#">WP(C)/221/2023</a>	BAGEDU KEWAT, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
44	<b>WITH</b> <a href="#">WP(C)/922/2023</a>	BAKUL GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
45	<b>WITH</b> <a href="#">WP(C)/1006/2023</a>	SMTI. NILIMA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
46	<b>WITH</b> <a href="#">WP(C)/5880/2023</a>	RINKU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
47	<b>WITH</b> <a href="#">WP(C)/5959/2023</a>	INDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
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13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/15/2008</a> in MFA/43/2008 (D/O), (HEARING), WITH LCR, FIXED	GENERAL MANAGER N F RAILWAY <b>Versus</b> M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
	<b>WITH</b> <a href="#">MC/221/2008</a> in MFA/15/2008	GENERAL MANAGER N F RAILWAY <b>Versus</b> M/S PANCHAM INTERNATIONAL LTD.	MR.H K DAS MS.B DEVI MR.S SARMA	
2	<a href="#">MACApp./170/2011</a> (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
<b>ADMISSION</b>				
3	<a href="#">CRP/22/2024</a> FIXED	NARAYAN GHOSH AND ANR. <b>Versus</b> ASHA ROUT	MR. K N CHOUDHURY MS A BEGUM N GAUTAM	MS. S BHUYAN MR J DAS MR A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR MS B BORA
<b>ORDERS</b>				
4	<a href="#">CRP/51/2017</a> CAVT. NO. 68/17 FIXED	BINOD KUMAR BAWRI and 8 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)



	<b>WITH</b> <a href="#">I.A.(Civil)/1183/2017</a> in CRP/51/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
5	<b>WITH</b> <a href="#">CRP/52/2017</a>  CAVT. NO. 68/17	SUBHANKAR GHOSH and 5 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1188/2017</a> in CRP/52/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
<b>HEARING</b>				
6	<a href="#">RSA/223/2019</a> PART-HEARD, WITH LCR, B/O	SRI KAMALESHWAR THAKURIA AND ANR <b>Versus</b> SMTI. SUBHADRA THAKURIA AND ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
7	<a href="#">MACApp./258/2019</a> PART-HEARD, WITH LCR	UNION OF INDIA and ANR. <b>Versus</b> SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R- 1 TO 4) MS B TALUKDAR (R-1 TO 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1541/2019</a> in MACApp./258/2019	UNION OF INDIA and ANR. <b>Versus</b> SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
8	<a href="#">RFA/116/2017</a> WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. <b>Versus</b> DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	<b>WITH</b> <a href="#">CO/15/2018</a> in RFA/116/2017	KISHORE KUMAR DAS <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
9	<a href="#">RFA/119/2017</a> WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. <b>Versus</b> DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA
	<b>WITH</b> <a href="#">CO/13/2018</a> in RFA/119/2017	MADHUMITA DAS MAZUMDAR <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
10	<a href="#">MFA/80/2018</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MD. S ISLAM MR. N BARUAH FOR CAVEATOR

11	<a href="#">MACApp./282/2018</a> WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR. N BORUAH (R-1) MR H MEDHI (R4) MR S ARAFAT (R-1) MR. A THAKUR (R4)
12	<a href="#">MACApp./569/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MAMTAZ BEGUM and 5 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MS. C DAS
13	<a href="#">MACApp./782/2018</a> WITH LCR	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
14	<a href="#">CRP/47/2019</a> WITH LCR, B/O	ABDUL RAZZAK <b>Versus</b> ABDUL HAQUE AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	MR. A U CHOUDHURY MR. A U CHOUDHURY MR A ISLAM MR. S ISLAM MS. A KAUSHAR MS. A KAUSHAR
15	<a href="#">MACApp./47/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
16	<a href="#">MACApp./233/2020</a> WITH LCR, FIXED	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1660/2020</a> <b>in</b> <a href="#">MACApp./233/2020</a>	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1661/2020</a> <b>in</b> <a href="#">MACApp./233/2020</a>	THE UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
17	<b>WITH</b> <a href="#">MACApp./45/2021</a>	SARWAR KHAN @ ABDUL SARWAR KHAN <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
18	<a href="#">MACApp./362/2022</a> WITH LCR, FIXED	RATNA GHOSH AND 3 ORS <b>Versus</b> AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)
19	<a href="#">RERA APPEAL/1/2023</a> WITH LCR	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
	<b>WITH</b> <a href="#">I.A.(Civil)/3189/2022</a> <b>in</b> <a href="#">RERA APPEAL/1/2023</a>	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
20	<a href="#">Mat.App./20/2023</a> WITH LCR, FIXED	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. K M HALOI MR. B BISHAYA
21	<a href="#">CRP(IO)/85/2023</a> FIXED	MOUPIYA CHOUDHURY <b>Versus</b> USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S BORA MR. K R PATGIRI MS CHITRALEKHA DAS MS J RAJKUMARI MS. U HAZARIKA

22 [CRP/26/2024](#)  
FIXED

SAWARMAL KEJRIWAL  
**Versus**  
VIKRAMJIT BARUAH

MR G N SAHEWALLA  
MS. S KATAKEY  
MS. S. TODI  
MR H K SARMA  
MS K SARMA

MR. A DHAR  
MD F FARIDI  
FOR CAVEATOR

**WITH**  
[L.A.\(Civil\)/852/2024](#)  
**in** CRP/26/2024

SAWARMAL KEJRIWAL  
**Versus**  
VIKRAMJIT BARUAH,

MR G N SAHEWALLA  
MS. S KATAKEY  
MS. S. TODI  
MR H K SARMA  
MS K SARMA

MR. A DHAR  
MD F FARIDI  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1433/2024</a> FIXED	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	<a href="#">Bail Appln./1436/2024</a> FIXED	NIRMAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/3434/2023</a> FIXED	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
4	<a href="#">AB/527/2024</a> FIXED	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
5	<a href="#">AB/741/2024</a> FIXED	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
6	<a href="#">AB/1139/2024</a> FIXED	SURIA KHATUN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
7	<a href="#">AB/1207/2024</a> FIXED	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<b>HEARING</b>				
8	<a href="#">CRL.A(j)/22/2020</a> 4 Y 10 M 29 D :WITH LCR (THREE FILES). PART HEARD. FIXED.	MONIRAM CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAHANTA, AMICUS CURIAE	MR. B BARUAH (R-2) MR. B BARUAH (R-2) PP, ASSAM
9	<a href="#">Crl.A./393/2023</a> 0 Y 7 M 22 D :PART-HEARD, FIXED, WITH LCR 6 FILES	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1026/2023</a> <b>in</b> Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/132/2004</a> (HEARING), WITH LCR, FIXED	PYARA SINGH AND ORS <b>Versus</b> SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
2	<b>WITH</b> <a href="#">RSA/133/2004</a>	PYARA SINGH AND ORS <b>Versus</b> SIBA PRASAD DUTTA AND ORS	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.B SHARMA MS.M JAIN MR.A K GOSWAMI MD.ASLAM MR.A JALLAN	MR. M KHATANIAR MR. B D DEKA MR A BHATRA
3	<a href="#">RSA/77/2008</a> (HEARING), WITH LCR, FIXED	MUSTT. NURMANI BEGUM and ORS <b>Versus</b> MD. HAFIZ ALI and ORS	MR. S SHARMA (A2) MR. SHEELADITYA MR. S N ADHYAPAK (A2)	MR. P K KALITA MR. G J SAIKIA MR. N DAS
4	<a href="#">RSA/165/2008</a> (HEARING), WITH LCR, FIXED	SABIN DAS and ORS. <b>Versus</b> BINOD SARMA and ORS	C C DEKA R K SAIKIA	MR.A C SARMA MR.S SAIKIA
5	<a href="#">RSA/97/2009</a> (HEARING), WITH LCR, FIXED	MD. SATTAR ALI @ SATTAR KHAN and ORS. <b>Versus</b> MAZIRAN NESSA	MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.A KHANIKAR MR.B KALITA MRS.P BORA
6	<a href="#">RSA/22/2012</a> (HEARING), WITH LCR, FIXED	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	<b>WITH</b> <a href="#">MC/408/2012</a> in RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	

**ORDERS**

7	<a href="#">Arb.A./16/2017</a> FIXED	SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	<b>WITH</b> <a href="#">I.A.(Civil)/3650/2017</a> in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
8	<a href="#">RSA/188/2023</a> (AT 2:00 PM), FIXED	DHULIBAR DAS <b>Versus</b> MILAN CH. NATH	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. S SAHU
<b>HEARING</b>				
9	<a href="#">RSA/199/2011</a> WITH LCR	PRADIP BARMAN <b>Versus</b> KRISHNA SINGHA AND ORS	MS.J PAUL MR. S P SHARMA MR.S DEY MS U SHARMA MR.P SEN	MR.S S SHARMA MR.L SARMA
10	<a href="#">RSA/131/2012</a> WITH LCR	HANIF UDDIN and 6 ORS <b>Versus</b> KAMARUDDIN and ORS	MS.D J BORAH MD.M H RAJBARBHUIYAN MR.R DEV MR.W RAHMAN	GA, ASSAM MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR SR. GA, ASSAM
11	<a href="#">RSA/65/2013</a> WITH LCR	SHEIKH NOOR ALAM <b>Versus</b> SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
12	<a href="#">RSA/185/2013</a> WITH LCR	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. <b>Versus</b> NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
13	<a href="#">RSA/79/2014</a> CAVT. NO. 1440/2013 WITH LCR	LALIT KALITA <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	<b>WITH</b> <a href="#">MC/744/2014</a> in RSA/79/2014	LALIT KALITA <b>Versus</b> SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
14	<b>WITH</b> <a href="#">RSA/2014</a> CAVT. NO. 1439/2013	LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	<b>WITH</b> <a href="#">MC/746/2014</a> in RSA/80/2014	LABANYA KUMAR DAS <b>Versus</b> GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR

15	<a href="#">RSA/166/2014</a> WITH LCR	HAMID ALI @ MD. HAMID AHMED and 2 ORS. <b>Versus</b> TABIBUR RAHMAN and 32 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN	MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MS.J DUTTAR-2 and 3 MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.N UPADHYAY
	<b>WITH</b> <a href="#">I.A.(Civil)/4371/2018</a> in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED <b>Versus</b> TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/4381/2018</a> in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED <b>Versus</b> TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/4382/2018</a> in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED <b>Versus</b> TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/4384/2018</a> in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED <b>Versus</b> TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/4386/2018</a> in RSA/166/2014	HAMID ALI @ MD. HAMID AHMED <b>Versus</b> TABIBUR RAHMAN and 29 ORS.	MR. M A SHEIKH	MR. S ROY MR. M R Z CHOUDHURY MR B KALITA
16	<b>WITH</b> <a href="#">RSA/390/2017</a>	MD KHAIRAT ALI <b>Versus</b> MD TABIBAR RAHMAN and 5 ORS	MS.J H CHOUDHURY MS.S ROY MR.S P CHOUDHURY MS.J DUTTA MR.M BISWAS MR.M R Z CHOUDHURY MRN NEOG	MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5)
17	<a href="#">CRP/44/2019</a> CAVT. NO.0110/2019 WITH LCR	SURESH MALOO <b>Versus</b> NAKUL CHOUDHURY AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE FOR CAVEATOR
18	<a href="#">RSA/125/2022</a> WITH LCR	GANESH KANU AND 6 ORS. <b>Versus</b> TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
19	<b>WITH</b> <a href="#">Test.App./1/2019</a>	SRI SANJAY KR. KANU AND 2 ORS <b>Versus</b> TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024



14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./1441/2024</a>	SAIDUL BASAR <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
2 <a href="#">Bail Appln./1443/2024</a>	BIJU KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
3 <a href="#">Bail Appln./1445/2024</a>	MD. IDRISH ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM
4 <a href="#">Bail Appln./1446/2024</a>	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
<b><u>MOTION</u></b>			
5 <a href="#">AB/1303/2024</a>	RASHIDUL ISLAM @ RAKIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR MR. D K AGARWALA	PP, ASSAM
6 <a href="#">AB/1304/2024</a>	AINUL KHAN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
7 <a href="#">AB/1307/2024</a>	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
8 <a href="#">AB/1309/2024</a>	DIPTI HATIMURIA GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
9 <a href="#">AB/1311/2024</a>	MONIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>			
10 <a href="#">Bail Appln./1075/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI MR J A AHMED	PP, ASSAM
11 <a href="#">Bail Appln./1083/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	ASHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	MR. B HUSSAIN PP, ASSAM

12	<a href="#">Bail Appln./1191/2024</a> FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
13	<a href="#">Bail Appln./1303/2024</a> FIXED	PANKAJ BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
14	<a href="#">Bail Appln./1313/2024</a> FIXED	JABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
15	<a href="#">Bail Appln./1319/2024</a> FIXED	SUJONUR ROSHID <b>Versus</b> THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
16	<a href="#">Bail Appln./1323/2024</a> FIXED	MOHAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	M PATHAK	PP, ASSAM
<b>BAIL HEARING</b>				
17	<a href="#">AB/3441/2023</a>	BIPUL CH ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
18	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
19	<a href="#">AB/424/2024</a>	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
20	<a href="#">AB/562/2024</a>	MUJAKKIR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	<a href="#">AB/920/2024</a>	BINANDA NEOG @ JILI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
22	<a href="#">AB/1120/2024</a>	TAPAN SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
23	<a href="#">AB/1251/2024</a> FIXED	SHARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	<b>WITH</b> <a href="#">Bail Appln./1390/2024</a>	PHULCHAND KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>ORDERS</b>				
25	<a href="#">CRL.A(j)/8/2021</a> 3 Y 10 M 28 D :WITH LCR (FOUR FILES). PB- ONE FILE. <b>WITH</b>	RITEN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
26	<a href="#">CRL.A(j)/10/2021</a> 3 Y 10 M 28 D :	JENSON BARLA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
27	<a href="#">I.A.(CrI.)/562/2022</a> 1 Y 11 M 0 D :B/O, WITH LCR 4 FILES in CrI.A./235/2022 <b>WITH</b> <a href="#">CrI.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
		DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM

28	<a href="#">Crl.A./196/2023</a> Q Y 12 M 1 D :B/O, WITH LCR 5 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/460/2023</a> in Crl.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	<a href="#">I.A.(Crl.)/17/2024</a> FIXED, WITH LCR 4 FILES in I.A.(Crl.)/1109/2023 <b>WITH</b> <a href="#">Crl.A./411/2023</a>	AYUB MAMUN @ AYUB MAMON @ MUN <b>Versus</b> THE STATE OF ASSAM AND ANR. PABITRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. D C KALITA	PP, ASSAM PP, ASSAM
30	<a href="#">Crl.A./411/2023</a> <b>WITH</b> <a href="#">Crl.A./419/2023</a>	ANIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
31	<a href="#">Crl.A./419/2023</a>	PABITRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
32	<a href="#">Crl.A./99/2024</a> B/O <b>WITH</b> <a href="#">I.A.(Crl.)/319/2024</a> in Crl.A./99/2024	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	<a href="#">I.A.(Crl.)/338/2024</a> FIXED, WITH LCR 2 FILES in Crl.Rev.P./394/2023 <b>WITH</b> <a href="#">Crl.Rev.P./394/2023</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN MS R SAHA	PP, ASSAM
34	<a href="#">I.A.(Crl.)/462/2024</a> WITH LCR (TWO FILES). B/O. in Crl.A./271/2023 <b>WITH</b> <a href="#">Crl.A./271/2023</a>	SMTI. RIYANKA SHARMA, <b>Versus</b> SHANKAR DEO SHARMA, SHANKAR DEO SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
35	<a href="#">I.A.(Crl.)/462/2024</a> WITH LCR (TWO FILES). B/O. in Crl.A./271/2023 <b>WITH</b> <a href="#">Crl.A./271/2023</a>	ABDUS SAMAD, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN	PP, ASSAM
36	<a href="#">Crl.Rev.P./104/2017</a> B/O, WITH LCR 3 FILES	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<b>HEARING</b>				
35	<a href="#">Crl.Rev.P./104/2017</a> B/O, WITH LCR 3 FILES	BRIJ NANDAN SINGH <b>Versus</b> M/S. KAMAL TEA CO. and ANR.	MR. M NATH MR. R K DUTTA MR. U J SAIKIA MR. A GANGULY MR. H K BARUAH MR T CHHETRI	MR.S DAS R-1 PP, ASSAM
36	<a href="#">Crl.Rev.P./446/2018</a> B/O, FIXED, WITH LCR 3 FILES	SHANKAR DEO SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
37	<a href="#">I.A.(Crl.)/462/2024</a> WITH LCR (TWO FILES). B/O. in Crl.A./271/2023 <b>WITH</b> <a href="#">Crl.A./271/2023</a>	ABDUS SAMAD, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN	PP, ASSAM
38	<a href="#">Crl.A./9/2019</a> FIXED, WITH LCR 3 FILES (SCANNED)	SHANKAR DEO SHARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
38	<a href="#">CRL.A(I)/27/2020</a> 6 Y 1 M 11 D :WITH LCR (FOUR FILES). PB- ONE .	RITU BORA @ JAAN <b>Versus</b> THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM

39	<a href="#">CRL.A(J)/104/2023</a> 4 Y 5 M 9 D :WITH LCR FOUR FILES.	KALI MUNDA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
40	<a href="#">CRL.A(J)/142/2023</a>	PHULESWAR CHUTIA <b>Versus</b> THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
41	<b>WITH</b> <a href="#">Crl.A./54/2022</a> 2 Y 2 M 16 D : WITH LCR (FOUR FILES).	RAMESH KAMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R PATGIRI MR. B GOGOI	MR G PEGU (R-2) PP, ASSAM
42	<a href="#">Crl.Rev.P./434/2023</a> B/O	SADDAM HUSSAIN <b>Versus</b> AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

#### [CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL  
MATTERS IMMEDIATELY AFTER MOTION  
MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1440/2024</a>	AKASH KUMAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
<b><u>MOTION</u></b>				
2	<a href="#">AB/1302/2024</a> B/O	HARI PRASAD PANDIYA <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
3	<a href="#">AB/1305/2024</a>	RITAMONI BHARALUA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
<b><u>ADMISSION</u></b>				
4	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
<b><u>BAIL HEARING (BA)</u></b>				
5	<a href="#">Bail Appln./778/2024</a> WITH SCANNED COPY OF CASE RECORD	AYESHA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
6	<a href="#">Bail Appln./811/2024</a> WITH LCR ( SCANNED )	JAGDHARI NISHAD @ JADHARI KEWAT <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
7	<a href="#">Bail Appln./953/2024</a> WITH SCANNED COPY OF CASE RECORD	ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./1187/2024</a> WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	MONDOL ALI @ SAFIKUL ALI @ MANDAL <b>Versus</b> RUMI BEGUM AND ANR.	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
9	<a href="#">Bail Appln./1349/2024</a> FIXED	MD. UJI ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

10	<a href="#">Bail Appln./1447/2024</a>	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>BAIL HEARING</b>				
11	<a href="#">AB/4378/2023</a> FIXED	MISBAHARUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
12	<a href="#">AB/531/2024</a> FIXED	PRADIP DEKA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. J HATIMURIA MR P P PHUKAN	PP, ASSAM
13	<a href="#">AB/739/2024</a> FIXED	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
14	<a href="#">AB/1218/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	RENU MIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
<b>ORDERS</b>				
15	<a href="#">I.A.(CrI.)/441/2024</a> IN Bail Appln./342/2024 (D/O), WITH Bail Appln./4158/2024 <b>in</b> Bail Appln./342/2024	ZAMZAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR H R A CHOUDHURY	PP, ASSAM
16	<a href="#">I.A.(Civil)/1142/2024</a> B/O, WITH 3 LCR FILES <b>in</b> MACApp./126/2014 <b>WITH</b> <a href="#">MACApp./126/2014</a>	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.  THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR. C CHAKRAVARTY  MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR D MONDAL  MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	<b>WITH</b> <a href="#">MC/1467/2014</a> <b>in</b> MACApp./126/2014	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
17	<b>WITH</b> <a href="#">MACApp./127/2014</a>	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	<b>WITH</b> <a href="#">MC/1469/2014</a> <b>in</b> MACApp./127/2014	THE MANAGING DIRECTOR <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
18	<b>WITH</b> <a href="#">MACApp./128/2014</a>	THE MANAGING DIRECTOR, <b>Versus</b> HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)

**WITH**  
[MC/1471/2014](#)  
in MACApp./128/2014

THE MANAGING DIRECTOR,  
**Versus**  
HEMA PROVA CHUTIA and ANR.

MR.S K BARKATAKI  
MS.N DUTTA  
MR.D K NATH  
MS.B SHARMA  
MS.Y DEKA

**QUASHMENT**

- 19 [Crl.Pet./374/2023](#)  
PART-HEARD, FIXED, WITH 1 LCR  
FILE (SCANNED)
- SASHI KUMAR DUTTA AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR
- MR. B M CHOUDHURY  
MR. U CHOUDHURY  
MS B CHOUDHURY  
MS A BHATTACHARJEE
- MR H R A CHOUDHURY (R-2)  
MR. A AHMED (r-2)  
MR. I U CHOWDHURY (R-2)  
PP, ASSAM
- 20 [Crl.Pet./1105/2023](#)  
FIXED
- JAHIDUL ISLAM AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 3 OTHERS
- MR S BORTHAKUR  
MR. S U AHMED  
MD. ANARUL ISLAM
- DY. S.G.I.  
PP, ASSAM  
SR. GOVT. ADVOCATE,  
ASSAM
- WITH**  
21 [Crl.Pet./1108/2023](#)
- ZAKIR HUSSAIN  
**Versus**  
THE STATE OF ASSAM AND ANR
- MR S BORTHAKUR  
MR. S U AHMED  
MD. ANARUL ISLAM
- MR. D NATH,  
MR. M PHUKAN, PP, ASSAM  
DY.S.G.I.  
PP, ASSAM  
SR. GA, ASSAM
- WITH**  
[I.A.\(Crl.\)/1022/2023](#)  
in Crl.Pet./1108/2023
- ZAKIR HUSSAIN,  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR S BORTHAKUR  
MR. S U AHMED
- PP, ASSAM
- 22 [Crl.Pet./1301/2023](#)  
FIXED, WITH 2 LCR FILES  
(SCANNED)
- AKRAM ALI AND ANR  
**Versus**  
THE STATE OF ASSAM AND 2 ORS
- MR. A AHMED  
MR. S H ZAMAN  
MR. I U CHOWDHURY
- MR. P K ROYCHOUDHURY  
(R-3)  
MD. A KHAN (R-3)  
PP, ASSAM
- WITH**  
23 [Crl.Pet./176/2024](#)
- MEHI ENTERPRISES  
**Versus**  
THE STATE OF ASSAM AND 2 ORS
- MR. P K ROYCHOUDHURY  
MD. A KHAN  
MR. A DEY
- MR. A AHMED(R-2,3)  
MR. S H ZAMAN(R-2,3)  
U U KHAN(R-2,3)  
PP, ASSAM
- 24 [Crl.Pet./416/2024](#)  
FIXED, WITH 1 LCR FILE  
(SCANNED)
- MAZIBAR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MS. F H AHMED  
MR. M ALOM  
MD A RAHMAN
- GA, ASSAM  
PP, ASSAM
- 25 [Crl.Pet./419/2024](#)  
FIXED, WITH 1 LCR FILE  
(SCANNED)
- MUBARAK ALI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MS. F H AHMED  
MR. M ALOM  
MD A RAHMAN
- GA, ASSAM  
PP, ASSAM
- 26 [Crl.Pet./423/2024](#)  
FIXED, WITH 1 LCR FILE  
(SCANNED)
- MUSTAFIJUL HOQUE  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MS. F H AHMED  
MR. M ALOM  
MD A RAHMAN
- GA, ASSAM  
PP, ASSAM
- 27 [Crl.Pet./446/2024](#)  
FIXED, WITH 1 LCR FILE  
(SCANNED)
- MD. OSMAN ALI  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.
- MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MS. F H AHMED  
MR. M ALOM  
MD A RAHMAN
- GA, ASSAM  
PP, ASSAM
- 28 [Crl.Pet./447/2024](#)  
FIXED, WITH 1 LCR FILE  
(SCANNED)
- MD. MATIBUR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND 3 ORS
- MR. M K HUSSAIN  
MRS. S Y AHMED  
MR K U AHMED  
MS. F H AHMED  
MR. M ALOM  
MD A RAHMAN
- GA, ASSAM  
PP, ASSAM



29	<a href="#">Crl.Pet./450/2024</a> FIXED, WITH 1 LCR FILE (SCANNED)	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
30	<a href="#">Crl.Pet./451/2024</a> FIXED, WITH 1 LCR FILE (SCANNED)	IMAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
31	<a href="#">Crl.Pet./452/2024</a> FIXED, WITH 1 LCR FILE (SCANNED)	HIBZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
32	<a href="#">Crl.Pet./453/2024</a> FIXED, WITH 1 LCR FILE (SCANNED)	TAIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
33	<a href="#">Crl.Pet./454/2024</a> FIXED	ANUWAR HUSSAIN <b>Versus</b> THE SATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
34	<a href="#">Crl.Pet./455/2024</a> FIXED, WITH 1 LCR FILE (SCANNED)	ARFAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
<b>HEARING</b>				
35	<a href="#">Crl.Rev.P./101/2009</a> FIXED, WITH 5 LCR FILES	MUSSTT. KULSUMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
36	<b>WITH</b> <a href="#">Crl.A./16/2009</a>	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
37	<b>WITH</b> <a href="#">Crl.A./79/2009</a>	THE STATE OF ASSAM <b>Versus</b> IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
38	<a href="#">Crl.Rev.P./387/2009</a> FIXED, WITH 3 LCR FILES AND PAPER BOOK	SMTI MAMTA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI ( Amicus Curiae ) MS. B GOSWAMI ( Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
39	<a href="#">Crl.Rev.P./141/2015</a> WITH LCR (TWO FILES).	MD. HANIF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A MEDHI MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) PP, ASSAM

40 [CRL.A\(J\)/28/2019](#)  
5 Y 5 M 22 D :WITH LCR

BUDUL DAS  
**Versus**  
THE STATE OF ASSAM

MS. S KANUNGOE, AMICUS PP, ASSAM  
CURIAE  
MS. D SAIKIA (AMICUS  
CURIAE)

41 [CRL.A\(J\)/107/2019](#)  
WITH LCR

PINTUS DUNG DUNG  
**Versus**  
THE STATE OF ASSAM

MR. A K GUPTA, LEGAL AID PP, ASSAM  
COUNSEL

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./1330/2024</a>	BIKRAM DEBBARMA <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS	SC, NCB
2 <a href="#">Bail Appln./1357/2024</a>	SAPIAR RAHMAN @ SAPIUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
3 <a href="#">Bail Appln./1442/2024</a>	LNK/B. RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
4 <a href="#">Bail Appln./1444/2024</a>	SAMIR DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
<b>MOTION</b>			
5 <a href="#">Crl.Pet./586/2024</a>	APURBA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. B HALDAR MR. J HATIMURIA	PP, ASSAM
6 <a href="#">AB/1306/2024</a>	HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
7 <a href="#">AB/1308/2024</a>	MONNAS ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
8 <a href="#">AB/1310/2024</a>	EDDRISH ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
9 <a href="#">AB/1312/2024</a>	SRI. ABHILEKH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>			
10 <a href="#">Bail Appln./3775/2023</a> WITH SCANNED COPY OF CASE RECORD.	MOHAMMAD FARAZ <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM

11	<a href="#">Bail Appln./1209/2024</a> WITH SCANNED COPY OF CASE RECORD	ANOWAR HUSSAIN @ BIHARI <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
12	<a href="#">Bail Appln./1237/2024</a> FIXED	MATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
13	<a href="#">Bail Appln./1256/2024</a> FIXED	GAHANU MAHALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
14	<a href="#">Bail Appln./1266/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
15	<a href="#">Bail Appln./1335/2024</a> FIXED	IAISHAH DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	<a href="#">Bail Appln./1366/2024</a> FIXED	KAMRUL HUSSAIN MAZARHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

**BAIL HEARING**

17	<a href="#">AB/222/2024</a> FIXED	ARIF ALI @ ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
18	<a href="#">AB/223/2024</a> FIXED	AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
19	<a href="#">AB/461/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
20	<a href="#">AB/858/2024</a> FIXED	KURBAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	<a href="#">AB/869/2024</a> FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
22	<a href="#">AB/999/2024</a> FIXED	MAJOM ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
<b>WITH</b>				
23	<a href="#">AB/1135/2024</a>	MAJIBUR RAHMAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
24	<a href="#">AB/1007/2024</a> FIXED	BASIRUL ISLAM AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	<a href="#">AB/1077/2024</a> FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
26	<a href="#">AB/1087/2024</a> FIXED	MONTAZ ALI AHMED @ MONTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
27	<a href="#">AB/1096/2024</a> FIXED.	MANOJ BASFOR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM

**ORDERS**

28	<a href="#">Crl.L.P./85/2019</a> FIXED in Crl.A./7979/2019	SRI ASHOK JHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
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	<b>WITH</b> <a href="#">Crl.A./7979/2019</a> (Filing Number)	SRI ASHOK JHA <b>Versus</b> THE STATE OF ASSAM AND ANR		
29	<a href="#">I.A.(Crl.)/431/2024</a> in Bail Appln./1331/2024	SABANA YASMIN @ ANJANA <b>Versus</b> THE STATE OF ASSAM,	J DASGUPTA	PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./1331/2024</a>	SABANA YASMIN @ ANJANA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA	PP, ASSAM
30	<a href="#">I.A.(Crl.)/440/2024</a> FIXED, WITH SCANNED COPY OF THE CASE RECORD in Bail Appln./293/2024	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./293/2024</a>	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
<b>HEARING</b>				
31	<a href="#">Crl.A./78/2008</a> WITH LCR (THREE FILES).	MD. SAMSUL HOQUE <b>Versus</b> C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	<b>WITH</b> <a href="#">Crl.M.C./257/2008</a> in Crl.A./78/2008	MD. SAMSUL HOQUE, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
32	<a href="#">Crl.A./79/2008</a>	DR. RANJITA ROY <b>Versus</b> THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./258/2008</a> in Crl.A./79/2008	DR. RANJITA ROY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
33	<a href="#">Crl.A./84/2008</a>	PALLAB BORDOLOI <b>Versus</b> C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
34	<a href="#">Crl.A./85/2008</a>	KAMALESH DEKA <b>Versus</b> C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
35	<a href="#">Crl.A./86/2008</a>	UPENDRA NATH GOGOI <b>Versus</b> C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
36	<a href="#">Crl.A./92/2008</a>	ANISUR RAHMAN <b>Versus</b> C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
37	<a href="#">Crl.A./102/2008</a>	ANANDA CH. BARUAH <b>Versus</b> C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
38	<a href="#">CRL.A(j)/60/2019</a> 5 Y 3 M 10 D :FIXED, WITH LCR 5 FILES, P.B.-1	ROHEN BORO <b>Versus</b> THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM

39	<b>WITH</b> <a href="#">CRL.A(J)/61/2019</a> 5 Y 3 M 10 D :	SHIBU RAM RAY <b>Versus</b> THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
40	<a href="#">Crl.Rev.P./523/2019</a> B/O, WITH LCR 4 FILES	MANOJ BARMAN <b>Versus</b> STATE OF ASSAM AND ANR.	MR. B K BHAGAWATI MS K KALITA	MR. D M THAKURIA PP, ASSAM
41	<a href="#">Crl.Pet./610/2021</a> B/O, WITH LCR 1 FILE	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM
42	<a href="#">Crl.A./94/2022</a> FIXED, WITH LCR 3 FILES	BITOPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. M ALI	MR S N KRISHNATRAYA (R- 2) MR R YASIN (R-2) PP, ASSAM
43	<a href="#">CRL.A(J)/115/2022</a> 3 Y 10 M 21 D :WITH LCR (FIVE FILES).	BIDYUT RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
44	<a href="#">Crl.Pet./1260/2022</a> B/O, WITH LCR 1 FILE (SCANNED)	MD HUSSAIN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Crl.Pet./547/2022</a> B/O, WITH LCR 2 FILES	DEBA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	PP, ASSAM
<b>ADMISSION</b>			
2 <a href="#">Crl.Rev.P./285/2022</a> FIXED, WITH LCR 1 FILE	MD. KUTUB UDDIN BARBHUIYA <b>Versus</b> MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
3 <a href="#">Crl.Rev.P./513/2023</a> B/O, WITH LCR 1 FILE	AKASH DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE MS R KALITA (R-2) PP, ASSAM
4 <a href="#">Crl.Pet./901/2023</a> FIXED, WITH LCR 1 FILE (SCANNED)	TARUN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
5 <a href="#">Crl.Pet./50/2024</a> FIXED.	AJIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6 <a href="#">Crl.Pet./79/2024</a> WITH LCR ONE FILE (SCANNED). FIXED.	SAIDUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS. A ROY	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
7 <a href="#">Crl.Pet./272/2024</a> FIXED	NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) PP, ASSAM
8 <a href="#">Crl.Pet./359/2024</a> B/O	BINET TOSSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<b>BAIL HEARING</b>			
9 <a href="#">AB/4059/2023</a>	LILAMBAR SONOWAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

10	<a href="#">AB/348/2024</a> FIXED	RAHUL ALAM LASKAR @ MD. RAHUL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM
11	<a href="#">AB/1054/2024</a> FIXED	ALONGIR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
12	<a href="#">AB/1066/2024</a> FIXED	MD. RUSTOM ALI AND AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
13	<a href="#">AB/1084/2024</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	<a href="#">AB/1131/2024</a> FIXED	MAJIDA BIBI @ MOZIDA <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	
15	<a href="#">AB/1140/2024</a> FIXED	MOYNAL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
16	<a href="#">AB/1151/2024</a> FIXED	AMJAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
<b>ORDERS</b>				
17	<a href="#">I.A.(CrI.)/443/2023</a> FIXED in CrI.Rev.P./4708/2023	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA <b>Versus</b> PUNIT JALAN AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA (R-1) MR. S CHAMARIA (R-1) MR A N SARMAH (R-1)
	<b>WITH</b> <a href="#">CrI.Rev.P./4708/2023</a> (Filing Number)	UTTAR KAMPITH MAHAVIDYALAYA <b>Versus</b> PUNIT JALAN AND ANR. H	MR J I BARBHUIYA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/455/2023</a>	UTTAR KAMPITH MAHAVIDYALAYA (SR) JAGARA <b>Versus</b> PUNIT JALAN AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR S N KRISHNATRAYA MR. S CHAMARIA (R-1) MR A N SARMAH(R-1) MR M M ZAMAN(R-1)
<b>HEARING</b>				
18	<a href="#">Intest.Cas./4/2016</a> PART-HEARD, FIXED	SMTI RUPJYOTI DUTTA BARUAH <b>Versus</b> AMTI RITA DAS @ RITA DUTTAand ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
19	<a href="#">MFA/76/2016</a> CAVT. NO. 812/2016 PART-HEARD, FIXED, WITH LCR	THE UNION OF INDIA and ANR <b>Versus</b> M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
20	<a href="#">CrI.Rev.P./18/2011</a> WITH LCR (FIVE FILES).	MD. ANIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.M.C./573/2012</a> in CrI.Rev.P./18/2011	MD. ANIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM



21	<b>WITH</b> <a href="#">Crl.Rev.P./198/2012</a>	DELOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
22	<a href="#">Crl.Pet./625/2011</a>	JITU DEY and ANR. <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
23	<a href="#">Crl.Rev.P./588/2012</a> WITH LCR (TWO FILES)	KUTUB ALI @ KUTUB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	PP, ASSAM
24	<a href="#">Crl.Rev.P./140/2017</a> B/O	RAJ KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
25	<a href="#">CRL.A(j)/42/2019</a> 6 Y 0 M 7 D :WITH LCR.	RUPSING ROUTIA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
26	<a href="#">CRL.A(j)/55/2020</a> 7 Y 0 M 17 D :WITH LCR (FOUR FILES).	DHANJIT HARIJAN <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
27	<a href="#">CRL.A(j)/90/2020</a> WITH LCR (FIVE FILES). PB- ONE FILE.	KALICHARAN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
28	<a href="#">CRL.A(j)/9/2021</a> 4 Y 4 M 26 D :WITH LCR (FOUR FILES). PB- ONE FILE.	SAHABUDDIN <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
29	<a href="#">Crl.Rev.P./4/2022</a> FIXED, WITH LCR 1 FILE	BINAD NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
30	<a href="#">CRL.A(j)/101/2022</a> 1 Y 9 M 16 D :WITH LCR FIVE FILES. PB- ONE FILE.	GUNAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
31	<a href="#">Crl.Rev.P./190/2022</a> FIXED, WITH LCR 2 FILES	BILAYET HUSSAIN KHAN <b>Versus</b> MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
32	<a href="#">Crl.A./240/2022</a> 1 Y 8 M 22 D :FIXED, WITH LCR 4 FILES	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
33	<a href="#">Crl.Pet./92/2023</a> B/O	KAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
34	<a href="#">Crl.A./239/2023</a> 0 Y 11 M 7 D :B/O, WITH LCR 5 FILES	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/588/2023</a> in <a href="#">Crl.A./239/2023</a>	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

35 [Crl.Rev.P./318/2023](#)  
FIXED

JIBANTA GOGOI  
**Versus**  
BORNALI DOLEY GOGOI

MR. S NEOG  
MS. S G BARUAH  
MR. B BORGHAIN  
MR B SAIKIA

MR. A BARUAH  
MR. J P MORE  
MS S SARMA HAZARIKA  
(AS LEGAL-AID-COUNSEL  
FOR R-1)

36 [Crl.Pet./351/2023](#)  
FIXED, WITH LCR 2 FILES  
(SCANNED)

HEMI BORA AND 3 ORS.  
**Versus**  
DIRECTORATE OF ENFORCEMENT

MR. P K GOSWAMI  
MS. R DEKA  
MR. S S GOSWAMI  
MR. M K DAS  
MR. P G BHAGAWATI

MS. L DEVI(r-1)  
SC, ED

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MR. B BARMAN	13-05-2024	To	22-05-2024
8)	MR B K SINGH	17-05-2024	To	21-05-2024
9)	MR. P A AHMED	13-05-2024	To	25-05-2024
10)	MR. R SHARMA	14-05-2024	To	27-05-2024
11)	MR I HASSAN	16-05-2024	To	22-05-2024
12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

### [ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/2521/2024</a> FIXED	MD. ABDUL LATIF <b>Versus</b> FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
<b>ADMISSION</b>			
2 <a href="#">WP(C)/7260/2017</a> FIXED	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
3 <a href="#">WP(C)/8398/2022</a>	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
4 <a href="#">WP(C)/274/2018</a> FIXED	BHASKARJYOTI CHAKRAVARTY <b>Versus</b> UNION OF INDIA	MR H SARMA	MR G N SAHEWALLA(R-5) MR P DEKA(R-5) MD ASLAM (R-5) MD ASLAM (R-5) MRS. A GAYAN (CGC) MR. P DEKA(R-5) MR. A CHETIA(R-5) MR. A CHETIA(R-5) ASSTT.S.G.I. MR. M SAHEWALLA(R-5) MR. M SAHEWALLA(R-5)
5 <a href="#">WP(C)/5193/2018</a> FIXED	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.
6 <a href="#">WP(C)/6073/2019</a> FIXED	TINKU DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
7 <a href="#">WP(C)/5411/2021</a> FIXED	RAVI RANJAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
8 <a href="#">WP(C)/5511/2021</a> FIXED	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD

9	<a href="#">WP(C)/5935/2021</a> FIXED	KUMUD THAKURIA @ KUMUD KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
10	<a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAJ MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1397/2024</a> in WP(C)/6971/2021	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORUAH MR. N BORUAH	GA, ASSAM
11	<a href="#">WP(C)/3999/2022</a> FIXED	SWAPNA KHANOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
12	<a href="#">WP(C)/4724/2022</a> FIXED	MINTU BORKATAKY <b>Versus</b> OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
13	<a href="#">WP(C)/215/2023</a> FIXED	NIVA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
14	<a href="#">WP(C)/538/2023</a> FIXED	SAMIR DEY <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
15	<a href="#">WP(C)/2828/2023</a> FIXED	ASI/GD T V CHANDRA MOHAN AND 71 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA DY.S.G.I.
16	<a href="#">WP(C)/5424/2023</a> CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/3452/2023</a>	ASHIM KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.
18	<a href="#">WP(C)/5965/2023</a> FIXED	PAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, AEGCL
19	<a href="#">WP(C)/6886/2023</a> FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/152/2024</a> in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS <b>Versus</b> GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
	<b>WITH</b> <a href="#">Cont.Cas(C)/730/2023</a>	GS - 192257X MD HASHIM ANSARI <b>Versus</b> DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
	<b>WITH</b> <a href="#">Cont.Cas(C)/48/2024</a>	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> ARCHANA SOOD AND ANR	MR. D BORAH	MR. B CHAKRAVARTY (R-1)
22	<a href="#">WP(C)/447/2024</a> FIXED	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST

23	<a href="#">WP(C)/903/2024</a> FIXED	AJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
24	<a href="#">WP(C)/1102/2024</a> FIXED	DR. RAJANI KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM DY.S.G.I. SC, BTC SC, FINANCE
25	<a href="#">WP(C)/1590/2024</a> FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
26	<a href="#">WP(C)/1939/2024</a> B/O	MAHABIR BISWAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
27	<a href="#">Cont.Cas(C)/249/2023</a> FIXED	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE	MR B MALAKAR	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
<b>HEARING</b>				
28	<a href="#">WP(C)/5642/2015</a> PART-HEARD, FIXED	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
<b>WITH</b>				
29	<a href="#">WP(C)/5644/2015</a>	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
<b>WITH</b>				
30	<a href="#">WP(C)/5646/2015</a>	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
<b>WITH</b>				
31	<a href="#">WP(C)/5647/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
<b>WITH</b>				
32	<a href="#">WP(C)/5651/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
<b>WITH</b>				
33	<a href="#">WP(C)/5661/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
<b>WITH</b>				
34	<a href="#">WP(C)/5670/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
<b>WITH</b>				
35	<a href="#">WP(C)/5671/2015</a>	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
<b>WITH</b>				
36	<a href="#">WP(C)/5672/2015</a>	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA

37	<b>WITH</b> <a href="#">WP(C)/5673/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
38	<b>WITH</b> <a href="#">WP(C)/5718/2015</a>	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION
39	<a href="#">WP(C)/4431/2008</a> WITH 6765/13(D/O), FIXED	SUJIT KUMAR SINGHA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
40	<b>WITH</b> <a href="#">WP(C)/1202/2013</a>	BULU RAM ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
41	<b>WITH</b> <a href="#">WP(C)/1650/2013</a>	SANATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
42	<b>WITH</b> <a href="#">WP(C)/2194/2013</a>	SAMAN UDDIN LASKAR and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
43	<b>WITH</b> <a href="#">WP(C)/7552/2013</a>	SAHJAHAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
44	<b>WITH</b> <a href="#">WP(C)/4273/2016</a>	MD. NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION
45	<a href="#">WP(C)/6304/2014</a> FIXED	NO. G/5017953N EX RIFLEMAN GD SUNIL KUMAR RABHA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR.S BARUAH MR. B SARMA ASSTT.S.G.I.

46	<a href="#">WP(C)/2035/2019</a>	SUBHASH CHANDRA KOCH <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS.	MR. M DAS MS. N SULTANA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
47	<a href="#">WP(C)/5947/2021</a> FIXED	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
48	<a href="#">WP(C)/2529/2022</a> FIXED	RAMENDRA LAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
49	<a href="#">WP(C)/1154/2023</a>	ABINAS BORA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
50	<a href="#">WP(C)/2958/2023</a> FIXED	SUSHIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.
51	<a href="#">WP(C)/4358/2023</a> FIXED	NITU MECH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE
52	<a href="#">WP(C)/4470/2023</a> B/O	HARI MOHAN DHARIKAR <b>Versus</b> STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024
14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./60/2016</a> PART-HEARD.	PUTUL HAZARIKA <b>Versus</b> SMT. JAMUNA THAKURIA and ANR.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/821/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
3	<b>WITH</b> <a href="#">AB/520/2024</a>	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>HEARING</b>				
4	<a href="#">CRL.A(J)/44/2020</a> <a href="#">4 Y 9 M 15 D</a> :PART-HEARD. WITH LCR FOUR FILES. PB- ONE FILE.	SHYAMAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/05/2024

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12)	MR S KHOUND	22-05-2024	To	28-05-2024
13)	MR. T ISLAM	20-05-2024	To	30-05-2024



14)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,21st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3585/2019</a> FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MS. M BARMAN MR A BHATTACHARJEE, SC, REV. & DISASTER MNGMNT SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/3570/2019</a>	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3573/2019</a>	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3576/2019</a>	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/3596/2019</a>	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/8786/2019</a> FIXED	APARAJITA CHOUDHURY <b>Versus</b> ASSAM FINANCIAL CORPN. AND 3 ORS.	MR. M KATAKI	GA, ASSAM MR. L SHARMA MR. S BORA (r-1) MR. R THAKURIA MS J RAJKUMARI (r-1) MR. L P SHARMA (SC, ASSAM FINANCE CORPORATION)
7	<a href="#">WP(C)/4723/2022</a> FIXED	SARBESWAR TAMULI AND 12 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NHAI SC, NHIDC ASSTT.S.G.I.
<b>BAIL HEARING</b>				
8	<a href="#">AB/1046/2024</a> FIXED	MD. ABDUL KALAM BARBHUIYA @MD. JOYNAL UDDIN BARBHUIYA @ KALAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
9	<a href="#">AB/1051/2024</a> FIXED	HITESWAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM

**HEARING**

10	<a href="#">WP(C)/9219/2019</a> PART-HEARD, FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
11	<a href="#">WP(C)/6303/2013</a> FIXED	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
12	<a href="#">WP(C)/565/2016</a>	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
13	<a href="#">WP(C)/2087/2017</a> FIXED	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
14	<a href="#">WP(C)/8708/2018</a> FIXED (FOR DISMISSAL)	THANU MACHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
15	<b>WITH</b> <a href="#">WP(C)/5223/2018</a>	DWIMALU BASUMATARY AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
16	<b>WITH</b> <a href="#">WP(C)/5918/2018</a>	DHANJIT KR. ROY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
17	<b>WITH</b> <a href="#">WP(C)/6272/2018</a>	PRATIBHA BASUMATARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
18	<b>WITH</b> <a href="#">WP(C)/8022/2018</a>	JITEN BORO AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
19	<a href="#">WP(C)/213/2019</a> FIXED (FOR DISMISSAL)	ASHOK KUMAR DEKA AND ANR. <b>Versus</b> THE DEBTS RECOVERY TRIBUNAL AND 3 ORS	MS. T SOM MR H DAS MR. P TELI	MR. A PARVEZ (R-3,R4) MR D GOGOI (R3,R4)
20	<a href="#">WP(C)/5977/2022</a>	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)

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15)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024